

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015
CA No. 135/2015

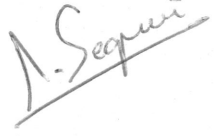
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Mr. Suyash Traders
V/s.
M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MR. GAURAV JOSHI FARHAN DUBASH ANISH SEQUEIRA MR. KALPESH MEHTA 1/b M/S PRAVIN MEHTA & MITHI CO.	SR. COUNSEL COUNSEL COUNSEL SOLICITOR	

2 Mayur Khandeparkar
1/b Vinod & Co for R3



3 Poonam Handhanave
1/b Vana Advani



ORDER

CA No. 135/15 in TCP No.32/58-59,397-398/CLB/MB/MAH/2015

1. The Learned Representatives of both the sides are present..
2. An inspection is sought by Respondent Nos. 2 and 3. For that the Petitioner has consented, however, the Inspection should be completed by 15.02.2017 and thereafter Rejoinder if any, to be filed by 20.02.2017. This Application along with the CP now to be heard on **24.02.2017**.

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3. Directions given in the Order dated 3rd October, 2016 in respect of continuation of CLB Order dated 16th April, 2015 shall remain as it is, unaltered, till the next date of hearing.

13th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)